

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : M/S RPG INDUSTRIAL PRODUCT PVT LTD V/S M/S SHIVALIK COTSYN PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. KARTIKEYA SARAN, SH. VARUN SINGH,
SH. VINAYAK, ADVS.

COUNSEL FOR RESPONDENT : SH. ANUJ KUMAR, ADV.

CP NO.(IB) 491/ALD/2019

The matter was taken up today through Video Conferencing.

Heard Sh. Varun Singh, Advocate for the Petitioner and Sh. Anuj Kumar, Advocate for the Respondent through video conferenceing.

Learned counsel appearing for the petitioner states that the petitioner wants to withdraw the present petition filed under Section 9 IBC as settlement has been worked out and further states that the he has instruction to withdraw the present petition.

In view of the submission made on behalf of the petitioner, no useful purpose would be served in keeping the proceeding pending in the matter, thus the present petition is dismissed as withdrawn. No order as to cost.



JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Dated : 08.07.2021

Typed by :
Md.Zaid
(Stenographer)